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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/35/2016  
NAME OF THE PETITIONER(S) : P. Krishna Moorthy & 5 Others  
NAME OF THE RESPONDENT(S) : Thirumangalam Janopakara Permanent Fund Ltd & 7 Ors  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Y. MALINI  
(For B+Dhanargi)

Counsel for R1-3, 6-8, 16-18

Y. [Signature]

2. K. RAMASAMY  
(For Mr. K. Ramasamy)

Counsel for Petitioner

For Mr. K. Ramasamy  
K. Ramasamy

**ORDER**

Representing counsel for petitioner present. Representing counsel for R1 to R3, R6 to R8 and R16 to R18 present. Counsel for petitioner is directed to bring the Sr. Counsel to assist the Bench regarding the particulars of LR's of the deceased R3, R4 & R5 by the next date of hearing, failing which appropriate order will be passed. Put up on 19.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)